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23.3.2007

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MA 1766/2006
OA 3160/2003

Present: Sh. Rakesh Dhingra, counsel for the applicant

Sh. M.K. Bhardwaj for Shri A.K. Bhardwaj and
Ms. Meena for Mrs. Jasmine Ahmed, counsel for
respondents.

The order of this Tribunal, non-implementation whereof
has been complained of in the contempt matter, is the subject
matter of the Writ Petition before the Hon'ble High Court with
interim stay. MA No. 1766/2006 is dismissed at this stage with
liberty to file fresh Petition ^{if 8} after the Writ Petition of the
respondents is dismissed by the Delhi High Court.


(V.K. Agnihotri)
Member (A)


(V.K. Bali)
Chairman

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